

[English]

At this stage Shri Ilyas Azmi and some other Hon'ble Members came and sat on the floor near the table.

[Translation]

PROF. RITA VERMA : Please listen to me for a moment. More than sixty percent passenger trains pass over these coal mines. Recently, a World Bank report has indicated that railway lines passing through many coal mines are dangerous for example the Grant Trunk coal runs though Shampur colliary from Thapar nagar station, the Rajdhani and Shatabdi Express pass through Kankani colliary, main T.C. line near Loyabad station. Therefore, the safety of these railway lines is in danger. So, a conspiracy to wind up the above office is being hatched at a time when these lines need protection. Secondly, the Railway board has wound up this office in March and 17 posts of senior officers are lying vacant. This indicates that the Railway board is bent upon abolishing this office. Who will guarantee the safety of life and property of passengers in case any major accident occurs on these railway tracks? The railways will be responsible for the occurrence of any accident there. I will, therefore, request the Railway Minister to intervene and thwart the efforts of winding up of this office...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please tell me, what is your issue.

(Interruptions)

MR. DEPUTY-SPEAKER : I do not know why they are sitting. I do not know what is their demand.

(Interruptions)

MR. DEPUTY-SPEAKER : Please listen to me. I want to know why these people are sitting there.

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : The ruling given by me yesterday stands.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : As long as they are sitting here in the well nothing would go on record.

*(Interruptions)**

MR. DEPUTY-SPEAKER : There is not point of order during zero Hour.

(Interruptions)

12.36 hrs.

At this stage, Ilyas Azmi and other hon. Members went back to their seats

MR. DEPUTY-SPEAKER : Now, Papers to laid on the Table of the House.

12.36½ hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review by the Government of the working of the Indian Vaccines Corporation Limited. Gurgaon for 1994-95 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1994-95.
 - (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Audit General thereon.
[Placed in Libaray. See No. LT. 155/96]
 - (b) (i) Statement regarding Reviewing by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshar, for the year 1994-95.
 - (ii) Annual Report of the Bharat immunologicals and Biologicals Corporation Limited, Bulandshahr for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT.156/96]
 - (c) (i) Statement regarding Review by the Government of the working of the Nuclear Power Corporation of India Limited Mumbai, for the year 1994-95.
 - (ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Three statement (Hindi and English versions) showing reasons for dealy in laying the papers mentioned at (1) above.

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